

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

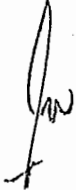
Subject: Placement of Usher Grade-II and Orderlies (Peons) as Usher Grade-I and Usher Grade-II .

ORDER

No. 310 of 2024/RG/NG-113(I) dated 14-03-2024

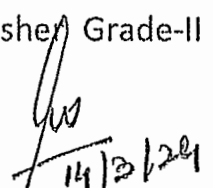
Sanction is hereby accorded to the placement and designation of following Usher Grade-II as Usher Grade-I and Orderlies as Usher Grade-II, in terms of SRO 28 dated 25-01-1996 in Level-1 (18000-56900) and Level-SL2 (15900-50400), respectively, against the available vacancies :

S.No.	Name of the official
<u>Usher Grade-I, Level-1 (18000-56900)</u>	
1.	Farooq Ahmad Paul
2.	Neyaz Ahmad Beigh
3.	Mohammad Ramzan Wani
4.	Romesh Chander S/o Vishwanath
5.	Om Prakash
6.	Nazir Ahmad Hajam
7.	Showkat Ali Ganai
8.	Atta Mohd. Suhail
<u>Usher Grade-II, Level- SL2 (15900-50400)</u>	
1.	Bashir Ahmad Mugal
2.	Abdul Rashid Kotay
3.	Abdul Gani Malik
4.	Kuldeep Kumar II S/O Sansar Chand
5.	Farooq Ahmad Dar
6.	Mohammad Ashraf Ganai
7.	Manjeet Singh
8.	Manzoor Ahmad Teeli
9.	Kuldeep Raj
10.	Sandeep Sharma
11.	Sajad Ahmad Dar
12.	Kamal Kumar
13.	Sajad Ahmad Khan
14.	Bilal Ahmad Wani
15.	Shiekh Aijaz Afzal
16.	Romesh Chander S/O Bishan Dass
17.	Som Raj
18.	Malik Abbas Shamim
19.	Kuldeep Kumar-III S/O Ram Lal
20.	Veer Bhadur Singh
21.	Mudassir Yaseen Wani



Further the Registrar Judicial of the concerned wings shall utilize the services of suitable above designated Usher Grade-I or Usher Grade-II as Ushers with the Hon'ble Judges.

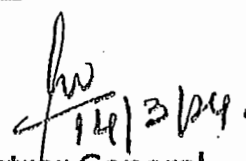
By Order.


(Shahzad Azeem)
Registrar General

No: 10085-10100 of 2024/RG/NG Dated: 14-03-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu
3. Director, J&K Judicial Academy, Janipur, Jammu
4. Registrar Rules, High Court of J&K and Ladakh, Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar (Administration/Recruitment), High Court Main Wing, Jammu
7. Director Finance, High Court of J&K and Ladakh, Jammu
8. Accounts Officer, High Court Wing, Srinagar/Jammu
..... for information and necessary action.
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
10. Incharge Library, High Court Wing, Jammu/Srinagar, for keeping up of the record of the same.
11. S/Shri _____ for information and compliance.
12. Order Book.


Registrar General